

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2298

ANSWERED ON:29.11.2016

Naxal Menace

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Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the extant Policy to combat indigenous insurgency in the country has failed to achieve the desired results and if so, the reasons therefor and the corrective steps taken by the Government to strengthen the policy for combating Naxal menace;

(b) the number of naxal attacks reported, civilians and security personnel killed/ injured and damage to infrastructure along with the number of naxals arrested and killed during the last three years and the current year, State-wise;

(c) the amount of compensation paid to the next of kins of the deceased security force personnel;

(d) whether the Government has developed any mechanism to ensure timely compensation to the said injured/next kin of deceased persons across the country and if so, the details thereof along with the number of persons and amount of compensation provided to them during the said period, State-wise; and

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(e) the other steps being taken by the Government to eradicate the menace of Naxalism in the country along with the number of naxalites brought into the mainstream of the society during the said period?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)

(a): No, Madam. There is 42% reduction in resultant deaths (security force personnel and civilians) in 2015 as compared to 2013 and 22% reduction in resultant deaths (security force personnel and civilians) in 2014 as compared to 2013. The number of Left Wing cadres neutralized in 2016 has increased to 190 as compared to 64 in 2015. The number of LWE cadres surrendered has also increased from 282 in 2013 to 1399 in 2016. The multi-pronged efforts adopted by the Government have resulted in decline of LWE violence.

(b): State-wise details are at Annexure-1

(c) & (d): "Police" and "Public order" being State subjects and the State Governments have their own compensation policy for the families of civilians and the State Police personnel killed in LWE violence. However, under the Security Related Expenditure (SRE) Scheme, the Government of

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India reimburses to the State Governments, the ex-gratia payment of upto ? 1 lakh to the family of civilian killed and ? 3 lakh to the family of security personnel killed in LWE violence. The State-wise details of funds reimbursed under the SRE scheme for the last three years are at Annexure-2. Besides, under Central Scheme for 'Assistance to Civilian Victims of Terrorist/ Communal/ LWE Violence and Cross Border Firing and Mine /IED Blasts on Indian Territory' financial assistance of ? 5 lakh is given for each death or permanent incapacitation (disability of 50% or above) to the family of civilian victims. The State-wise details of financial assistance provided under the Scheme to civilians/ Next of Kin (NoK) of victims of LWE violence, during the last three years are at Annexure-2. Ex-gratia compensation, raised from ? 15 lakh to ? 35 lakh, under implementation of 7th Central Pay Commission is, inter-alia, paid to the NoK of the Central Armed Police Force (CAPF) personnel killed in action. A time-limit of five months has been prescribed for processing the case for payment of ex-gratia compensation to the NoK of the deceased CAPF personnel.

(e) A National Policy and Action Plan to address LWE problem has been

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formulated by the Ministry of Home Affairs consisting of an integrated multi-pronged strategy comprising Security related measures, Development related measures, ensuring Rights and Entitlements related measures is being implemented. In addition, the Government of India is supplementing the efforts of the State Governments through various developmental/ flagship schemes being implemented by different Central Ministries/Departments to ensure overall development of the LWE affected States. Some of the major developmental schemes besides those of the other Ministries are Road Requirement Plan-I (RRP-I) through M/o Road Transport and Highways for improving road connectivity in LWE affected States, Skill Development through Pradhan Mantri Kaushal Vikas Yojana by Ministry of Skill Development And Entrepreneurship, Pradhan Mantri Gram Sadak Yojana by M/o Rural Development, Installation of Mobile Towers through Department of Telecom to improve mobile connectivity in LWE affected areas etc. Numbers of LWE cadre surrendered were 282 in 2013, 676 in 2014, 570 in 2015 and 1,399 in 2016 (till 15.11.2016).
